

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.107
IB-3124(ND)/2019

IN THE MATTER OF:

Aggarwal Foundry & Engg. Works.

Vs.

Robbins Tunneling & Trenchless Technology India Pvt. Ltd.

....**OPERATIONAL CREDITOR**

....**CORPORATE DEBTOR**

SECTION

U/s 9 of IBC, 2016

Order delivered on 13.08.2021

CORAM:

SHRI P.S.N PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Appellant :

For the Respondent :

ORDER

No one is present at the time of virtual hearing of the matter. In the interest of justice, post this matter after three weeks.

List the matter on 16.09.2021.

- Sd -

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

- Sd -

(P.S.N PRASAD)
MEMBER (JUDICIAL)